





HIMACHAL PRADESH NATIONAL LAW UNIVERSITY, SHIMLA

PRESENTS

5TH HPNLU NATIONAL MOOT COURT COMPETITION, 2024

6TH-7TH NOVEMBER, 2024 (ONLINE ROUNDS) & 16TH NOVEMBER, 2024 (OFFLINE ROUNDS)

BROCHURE

KNOWLEDGE PARTNERS







Greetings on behalf of *Himachal Pradesh National Law University*, Shimla!

Himachal Pradesh National Law University Shimla has gained considerable recognition in a short span of time. HPNLU's prime focus has always been to prepare leaders for law and law-related professions through an integrated curriculum that emphasizes academic excellence and acceptability. We ensure an exclusive platform that provides students with a surfeit of unparalleled opportunities to experience the bliss of learning and marvels of knowledge. Here, our priority is to make everyone discover their limitless potential and proficiencies.

With this in mind, HPNLU has committed itself to provide a congenial environment for the better growth and development of students. The National Moot Court Competition is a flagship event of the University, The 5th National Moot is another edition of the same. Not only does the university encourage its students to put their minds to the test, but it also fosters and creates a similar environment for students across the country. This temple of learning fosters an intellectual culture that bridges theory with practice and contributes to the social, economic, and cultural development of the country. With this, I welcome you all to attend the event and look forward to an intellectually stimulating competition.

Looking forward to hosting you all at HPNLU, Shimla!



Himachal Pradesh National Law University, Shimla (HPNLU, Shimla) was established by the Act of the Himachal Pradesh Vidhan in 2016 (Act 16 of 2016). In the eight years of its foundation, HPNLU, Shimla has seen tremendous growth and has undertaken a good number of innovative measures to enhance the academic potential of its faculty members, students, and research scholars.

Led by the visionary scholar of law, Hon'ble Vice-Chancellor Prof. (Dr.) Chanchal K. Singh (Officiating), the University, has been proactive in organising a series of events encompassing a wide spectrum of socio-legal issues. The University focuses on the holistic development of students about the legal system, topographies of law-making, legal practice, and administration. The University is committed to providing interdisciplinary and practical/application-based legal education, keeping in view the requirements of the overall development of its students. HPNLU, Shimla, has always tried to inculcate mooting culture in its law students and considers mooting an essential part of the law school experience. The Moot Court Committee (MCC) is the official student committee for managing mooting activities and events at HPNLU. In order to foster the culture of Moot Court Competitions, the University is organising its 5th National Moot Court Competition 2024.



Himachal Pradesh National Law University, Shimla, (HPNLU, Shimla) is delighted to announce 5th HPNLU National Moot Court Competition, 2024. This flagship event has been devised with the aim to create an opportunity for learning the development of jurisprudence on emerging trends in constitutional law, besides armouring the upcoming generations of the legal fraternity with research and oratory skills. The Moot Proposition of the Competition will revolve around Constitutional Law. However, the participants will be expected to explore different dimensions of law and not restrict themselves to the theme of the Competition.

In the past, HPNLU, Shimla has successfully conducted four editions of its National Moot Court Competition, all of which witnessed significant participation of law students from all over India. Keeping up with the spirit of mooting, this year as well, we are delighted to organise our flagship event in **hybrid mode**.

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SCC Online & EBC

TIMELINE OF THE COMPETITON

23RD SEPTEMBER

COMMENCEMENT OF PROVISIONAL REGISTRATIONS

2ND OCTOBER

RELEASE OF RULEBOOK, BROCHURE, MOOT PROPOSITION

11TH OCTOBER

LAST DATE FOR SEEKING CLARIFICATIONS

25TH OCTOBER

DEADLINE FOR SUBMITTING SOFT COPY OF MEMORIALS & COMPENDIUMS

30TH SEPTEMBER

DEADLINE FOR PROVISIONAL REGISTRATION

8TH OCTOBER

DEADLINE FOR FINAL REGISTRATION

15TH OCTOBER

RELEASE OF CLARIFICATIONS



<u>PRIZES AND AWARDS</u>

TEAM AWARDS

Winner: Cash Prize of INR 25, 000 /- (Rupees Twenty Five Thousand only) + Certificate of Excellence + Three (3) one-year complimentary subscription to SCC Online Web Edition to be distributed to the winning team worth Rs. 24,000 each. Total value = Rs. 72,000

Runners Up: Cash Prize of INR 15,000 /- (Rupees Fifteen Thousand Online) + Certificate of Excellence

Best Memorial: Cash Prize of INR 10,000 /- (Rupees Ten

Thousand Only) + Certificate of Excellence



INDIVIDUAL AWARDS



Best Speaker: Cash Prize of INR 10,000 (Rupees Ten Thousand Only) + Certificate of Excellence

Best Researcher: Cash Prize of INR 10,000 (Rupees Ten Thousand Only) + Certificate of Excellence

CERTIFICATES

Please note that Certificate of Merit will be presented to all teams qualifying to Online Quarter Final Rounds and Offline Oral Rounds, and E-Certificate of Participation to all teams participating in Online Oral Rounds along with One month access to the SCC Online Web Edition to all participants valued at Rs. 1099 each.

CONTACT INFORMATION

All Queries must be directed at **mcc@hpnlu.ac.in** or you can get in touch with the undersigned

Ms. Avnee Katoch Co-Convenor Contact No.- +91 8447459245 Ms. Samar Fatima Co-Convenor Contact No.-+91 7665772568

Ms. Suhani Sharma Secretary Cum Treasurer Contact No.-+91 9816898555

In addition, you can also share your feedback & suggestion with the Faculty Chairperson and Faculty Convenor-

Dr. Ambika & Dr. Bharat Barowalia at drambika@hpnlu.ac.in & bharatbarowalia@hpnlu.ac.in

For timely updates about the event, follow our social media accounts. Click on the icons to visit.





<u>Organising Team</u>

Patron - in - Chief

Hon'ble Mr. Justice Rajiv Shakdher Chief Justice, High Court of Himachal Pradesh & Chancellor, HPNLU, Shimla

Patron

Prof. (Dr.) Chanchal Kumar Singh Vice- Chancellor (Officiating), HPNLU, Shimla

Faculty Coordinators

Dr. Ambika
Faculty Chairperson

Dr. Bharat Barowalia Faculty Convenor

Dr. Arun Klair Faculty Member

Dr. Nutan Kanwar Faculty Member

Ms. Kalyani Acharya Faculty Member

Dr. Rohit Sharma
Faculty Member

<u>Organising Team</u>

Ms. Avnee Katoch Co-Convenor

Ms. Samar Fatima Co-Convenor

Ms. Suhani Sharma **Secretary Cum Treasurer** Mr. Aayush Rana Social Media Head

Senior Members

- Vitasta Sharma
- Ishita Kumar

- Sidharth Puri
- Mahi Agrawal

Members

- Utkarsh Tyagi
- Sarah Thakur
- Raghav Rana
- Lavisha Goswami
- Pratishtha Srivastava
 Shambhavi
- Bhagwat Mahajan
- Nandini Chauhan
- Arya
- Manay Gurung